

CENTRAL ADMINISTRATIVE TRIBUNAL:PRINCIPAL BENCH

O.A. No. 656/98

New Delhi, this the 24th day of November ,1998

HON'BLE SMT.LAKSHMI SWAMINATHAN, MEMBER(J)
HON'BLE MR.N.SAHU, MEMBER(A)

1. Smt.Janki Mani,Copyist
D/o Sh:M.R.S.Raghavan,
R/o 405, Vasant Enclave,
New Delhi.

2. H. Massey, Copyist,
S/o Late Sh.E.N.Massey,
r/o C-240, Nauroji Nagar,
New Delhi.

3. S.K Jain, S/o Late Sh.B.S.Jain,
r/o IX/ 3553, Jain Mohalla,
Bharampura, Gandhi Nagar,
Delhi.

4. D.R.C. Prince,
S/o Shri J.N.Gupta,
R/o E-200,Raj Nagar,
Palam Colony, New Delhi.

5. Tilak Ram S/o Late Sh.Jai Prakash,
R/o D-8/151, Brijpuri,
Opp. Yamuna Vihar,Delhi.

6. Mani Raj Pandey
S/o Sh.R.K.Pandey,
R/o 96/2, Shastri Park,
Delhi.

7. Smt.Krishna Sharma,
W/o Shri R.P.Sharma,
R/o Pkt.D-1-C/24C, Janakpuri,D,
New Delhi.

8. Smt.Alka Krindikar W/o Sh.Kailash
Krindikar, R/o B-117,
Niti Bagh,New Delhi.

9. Km.Rekha Kamkar,
D/o Late Sh.G.R.Kamkar,
R/o 437- S.VII, R.K.Puram,
New Delhi.

10.Smt.Malti Thureja,
W/o Sh.R.K.Thureja,
R/o 437- S.VII, R.K.Puram,
New Delhi.

11.Sh.N.R.Bhatt,
S/o Sh.H.M.Bhatt,
R/o 293,Aliganj,
Lodi Road,New Delhi.

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12. Sh. R.C.P. Sinha,
S/o Late Sh. J. Sinha,
R/o E-72, Moti Bagh,
New Delhi.

13. Smt. Asha Rani,
W/o Dr. B.K. Sharma,
R/o C-11/108, Lodi Road,
New Delhi.

14. Smt. Tarvinder Kaur,
W/o Sh. Harvinder Singh,
R/o 14/14, Tilak Nagar,
New Delhi.

15. Ramesh Nagar,
S/o Shri O.N. Nagar,
R/o C-202,
Albert Swuare, R.K. Ashram Marg,
New Delhi. Applicants

(By Advocate: Shri A.K. Bhardwaj)

Versus

Union of India, through

1. The Secretary,
Ministry of Information & Broadcasting,
Shastry Bhawan,
New Delhi.

2. The Director,
Song and Drama Division,
Ministry of Information & Broadcasting,
New Delhi.

3. The Assistant Director (Admin),
No. A. 32020/1/93/Admin.II/359,
Song and Drama Division,
(Ministry of Information & Broadcasting),
Soochana Bhawan, CGO Complex,
Lodhi Road, New Delhi. Respondents

4. The Administrative Officer,
Song and Drama Division,
Ministry of Information & Broadcasting,
Soochana Bhawan, CGO Complex,
Lodhi Road, New Delhi. Respondents

(By Advocate: Shri D.S. Mahendru)

O R D E R (ORAL)

HON'BLE SMT. LAKSHMI SWAMINATHAN, MEMBER (J)

The applicants in this O.A. are aggrieved that although they have been working as ^{the} Copyists in Song and Drama Division, with the respondents for more than 23-28 years, the respondents are not giving them any

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promotional avenues despite favourable recommendations of the 5th Pay Commission and the draft recommendations of the Cadre Review Committee.

2. Ld. counsel for both the parties have drawn our attention to the reply of the respondents wherein it has been stated that the respondents will be in a position to provide promotions and the proposed pay-scale to the applicants, as recommended by the 5th Pay Commission, upon receipt of the Ministry of Finance orders. We also note the facts mentioned, in particular, in paragraphs 4-7 of the reply.

3. In view of the above facts stated by the respondents themselves in their reply and the submissions made by the ld. counsel for applicants that he will be satisfied if a direction is issued to the respondents to take final decision in the matter which is pending with them for quite some time, we dispose of this O.A. with the directions: ~~that~~ Respondents shall further consider and take appropriate decision in the matter of affording promotional avenues to the applicants and pay-scales, as recommended by the 5th Pay Commission as well as ^{the} Cadre Review Committee, as early as possible and preferably within six months from the date of receipt of a copy of this order.

4. The O.A. is disposed of with the above directions. No order as to costs.


(N. Sathu)
Member (A)


(Smt. Lakshmi Swaminathan)
Member (J)

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